

(d) the time by which the Government propose to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) and (b). Yes, Sir. The Law Commission in its report (December, 1972) had recommended that an exception should be provided in section 4 of the Pensions Act, 1871 regarding "Bar on suits relating to pensions" to the effect that nothing in that section (4) would apply to a pension payable to or in respect of any persons appointed to a public service or post in connection with the affairs of the Government.

(c) and (d) In Central Government, the pension is paid according to the provisions of central civil services (Pension) Rules, 1972 to eligible persons as defined under these rules. These rules have been framed under proviso to Article 309 of the Constitution of India, and do not derive authority from Pensions Act, 1871. Central Civil Services (Pension) rules, 1972 are comprehensive to take care of requirements relating to various aspects of pensions. Besides, service matters including pensions and other retirement benefits are within the judicial purview.

Fertilizer Technology

535. SHRIM. V. V. S. MURTHY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the US administration has cleared an export licence to supply fertilizer technology to India;

(b) if so, the details thereof; and

(c) its likely impact on the fertilizer industry of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c). US Government has approved the grant of an export licence to M/s. M.W. Kellogg (USA) to supply fertilizer retrofit technology to Hazira plant of KRIBHCO. KRIBHCO will now be in a position to retrofit their ammonia plants at Hazira using Kellogg's technology.

[Translation]

Scarcity of Funds for Rural Water Supply in Madhya Pradesh

536. SHRI PHOOL CHAND VERMA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn towards the news-item captioned 'Madhya Pradesh Ke Jal Pradaya Yojnayeon Ke Liya Dhan Nahin' published in "Rashtriya Sahara" dated June 24, 1994;

(b) if so, whether Madhya Pradesh has sought financial assistance from the Central Government for this scheme; and

(c) the reaction of the Union Government thereto ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) to (c). The information is being